

Dairy in Ahmedabad

3032. { Shri Kindar Lal:
Shri Vishwa Nath Pandey:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that UNICEF has supplied financial aid to the Ahmedabad (Gujarat) Municipal Corporation to run a dairy;

(b) if so, the total amount thereof; and

(c) the terms, on which such financial assistance was given?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) Yes, Sir.

(b) \$ 497,000 (Rs. 26 lakhs approximately).

(c) The Municipal Corporation will supply low fat milk to needy children, nursing mothers and on a subsidised basis to a selected number of low income families upto 1.5 times the value of the equipment supplied by UNICEF. This distribution will be in addition to the free milk distribution programme of the Municipal Corporation which was introduced prior to the establishment of this UNICEF Plant.

Cooperative Sugar Factories

3033. { Shrimati Maimoona Sultan:
Shri Jashvant Mehta:

Will the Minister of Food and Agriculture be pleased to state:

(a) the number of cooperative sugar factories licensed during 1964; (State-wise);

(b) the number of sugar factories in the cooperative sector that entered into production during 1964 (State-wise);

(c) the extent of sugar production in the cooperative sector during 1963 and 1964; and

(d) whether sugar production capacity is proposed to be licensed in the cooperative sector during 1965; and how much of it is to be installed in Madhya Pradesh and Gujarat States?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. E. Chavan): (a) Nil.

(b) In 1964-65 crushing season two cooperative sugar factories went into production.

(c) In 1962-63 and 1963-64 the cooperative sugar factories produced 4.8 lakh tonnes and 6.0 lakh tonnes of sugar respectively.

(d) Yes, Sir, about 10 new sugar factories (mostly cooperatives) will be licensed during 1965. The selection of sites in different States is under consideration.

Energising of Tube Wells

3034. Shri Hem Raj: Will the Minister of Food and Agriculture be pleased to state:

(a) the cost involved in energising a tube well in Punjab and Rajasthan;

(b) whether it is a losing concern for the initial years;

(c) whether the Governments of Punjab and Rajasthan are deferring their energisation due to financial difficulties; and

(d) if so, the steps taken by the Central Government to help them for greater and better agricultural production?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) to (d). The required information is being collected from the State Governments of Punjab and Rajasthan and would be laid on the Table of the Sabha, as soon as it has been collected.